

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 253/GT/2020

Subject : Petition for revision of tariff of Kawas GPS (656.20 MW) after the truing up exercise for the 2014-19 tariff period.

Petition No. 488/GT/2020

Subject : Petition for approval of tariff of Kawas GPS (656.20 MW) for the 2019-24 tariff period.

Petitioner : NTPC Limited

Respondents : Madhya Pradesh Power Management Company Ltd.
& 6 others

Date of Hearing : **10.8.2021**

Coram : Shri P.K. Pujari, Chairperson
Shri I. S. Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties Present : Shri Shri Venkatesh, Advocate, NTPC
Shri Ashutosh K. Srivastava, Advocate, NTPC
Shri Suhael Buttan, Advocate, NTPC
Shri Anant Singh Ubeja, Advocate, NTPC
Shri Abhishek Nangia, Advocate, NTPC
Shri Nihal Bhardwaj, Advocate, NTPC
Ms. Simran Saluja, Advocate, NTPC
Shri Jayant Bajaj, Advocate, NTPC
Ms. Mehak Verma, Advocate, NTPC
Shri Jatin Ghuliani, Advocate, NTPC
Shri A.S. Pandey, NTPC
Shri Parimal Piyush, NTPC
Shri Ravindra Khare, MPPMCL

Record of Proceedings

These Petitions were called out for virtual hearing.



2. During the hearing, the learned counsel for the Petitioner circulated note of arguments and made detailed oral submissions in these petitions.
3. The representative of Respondent MPPMCL submitted that the replies filed by the Respondent in these petitions may be considered, while truing-up/approving the tariff of the generating station.
4. The Commission, after hearing the parties reserved order in these Petitions.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

